(₹ in Crore)

Financial Year	Allocation	Release	Reported Fund Utilization
2016-17	413.57	404.45	412.32
2017-18	338.13	282.47	187.84
2018-19	474.16	239.06	258.40

(b) to (d) Water is a State subject. It is States who plan, design, approve and implement drinking water supply schemes. Government of India supplements the efforts of State Governments by providing financial and technical assistance. As such details of individual rural water supply projects are not maintained at Government of India level, however, State reports physical and financial progress under JJM in the Integrated Management Information System (IMIS) of the Department as per the Operational Guidelines for the implementation of Jal Jeevan Mission.

Prevention of floods due to Brahmaputra

2494. SHRI AHAMED HASSAN: Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether every year Assam, Manipur and other North Eastern Region (NER) suffer huge losses due to floods and heavy rains; and
- (b) if so, action initiated by Government to control and prevent the flood situation caused by Brahmaputra and other rivers in NER?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) Yes, every year Assam, Manipur and other North Eastern Region (NER) suffer losses due to flood and heavy rains.

(b) Flood Management being State Subject, Schemes for Flood management and erosion control are formulated and implemented by the State Governments. Govt. of India plays advisory, catalytic and promotional role. Govt. of India has approved 52 Master Plans of River Basins/Sub-Basins of North Eastern Region, including main Stem of Brahmaputra and Barak prepared by Brahmaputra Board for implementation of its recommendations by respective State Governments wherein control of floods and erosion is also part of recommendations.

In addition, Government of India has also released funds to Assam, Arunachal Pradesh, Mizoram and Nagaland under Flood Management Programme (FMP) in the last four financial years for execution of their flood management schemes.

Further, as a soft measure, Government of India through Central Water Commission issues flood forecasts for NER states which facilitates them to manage the flood.

Launch of Jal Shakti Abhiyan

2495. DR. AMEE YAJNIK: Will the Minister of JAL SHAKTI be pleased to state;

- (a) whether the Government has launched the Jal Shakti Abhiyan in various water stressed districts in the country recently;
 - (b) if so, the details thereof; and
- (c) the break-up of the districts selected and the major initiatives taken there under to recharge ground water levels State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (c) To spread awareness among all stakeholders about compelling need of water conservation, Government of India launched Jal Shakti Abhiyan (JSA) in two phases in 256 water stressed districts of the country, Phase-I from 1st July, 2019 to 30th September, 2019 and Phase-II from 1st October, 2019 to 30th November, 2019 in the southern States which receive retreating monsoon.

Under the Jal Shakti Abhiyan, officers, groundwater experts and scientists from the Government of India have worked with State and district officials in these districts to promote water conservation and water resource management by focusing on accelerated implementation of five target interventions, *viz.*, water conservation and rainwater harvesting, renovation of traditional and other water bodies/tanks, reuse and recharge of bore wells, watershed development and intensive afforestation. With this campaign, huge awareness has been generated and various stakeholders, *viz.*, government departments, agencies, NGOs, officials, Panchayats, individuals, etc. have started taking steps for water conservation. The list of the 256 districts is given in the Statement.